

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1530
ANSWERED ON 28/07/2026**

BENEFICIARIES UNDER RSETIS

1530. Shri Prabhakar Reddy Vemireddy:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of beneficiaries trained under the Rural Self Employment Training Institutes (RSETIs) during the last five years along with the number of candidates who have completed training and were settled/self-employed, district-wise;**
- (b) the district-wise details of funds allocated, released and utilised under the RSETI programme during the last five years, State-wise including Andhra Pradesh;**
- (c) the details of training programmes conducted, settlement/self-employment outcomes achieved, and the steps taken to strengthen RSETIs, district-wise particularly in districts with low beneficiary coverage or settlement rates;**
- (d) the details of women, Scheduled Castes, Scheduled Tribes, Other Backward Classes and other vulnerable groups trained and settled under RSETIs during the last five years, State and district-wise particularly for Andhra Pradesh; and**
- (e) the details of measures taken for targeted mobilisation, women-centric and SC/ST-focused training, credit linkage and post-training handholding support?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (c): The district-wise details of beneficiaries trained under the Rural Self Employment Training Institutes (RSETIs), the number of candidates who completed training, other details of training programmes conducted like number of training programmes conducted District wise, and the number of candidates settled/self-employed during the last five years are provided at https://kaushal.rural.gov.in/assets/files/PQ_1530_English.pdf.

RSETIs conduct demand- driven Skill Development Programmes (SDPs), Entrepreneurship Development Programmes (EDPs) and Entrepreneurship Awareness Programmes (EAPs) to promote self-employment among rural unemployed youth. To strengthen the functioning of RSETIs, particularly in districts with comparatively low beneficiary coverage or settlement rates, the Ministry of Rural Development (MoRD) undertakes regular monitoring through the Management Information System (MIS portal), conducts review meetings, promotes convergence with State Rural Livelihood Missions (SRLMs) and other stakeholders for beneficiary mobilization, facilitates post-training handholding and bank credit linkage, and provides capacity building and guidance to improve training quality and settlement outcomes

(b): RSETI is a demand-driven Scheme under the Deendayal Antyodaya Yojana–National Rural Livelihoods Mission (DAY-NRLM), and funds are released to the States/UTs on a reimbursement basis. The State-wise details of funds released under the programme during the last five years and district-wise details for Andhra Pradesh, are given in Annexure-I (A&B).

(d): The State and district-wise details of women, Scheduled Castes, Scheduled Tribes, Other Backward classes and vulnerable groups trained and settled under RSETI during the last five years including Andhra Pradesh are given at https://kaushal.rural.gov.in/assets/files/PQ_1530_English.pdf.

(e): MoRD promotes targeted mobilisation of eligible rural youth, particularly women, SCs, STs and other vulnerable groups, through convergence with State Rural Livelihood Missions (SRLMs), District Rural Development Agencies (DRDAs), Self Help Groups (SHGs) and other stakeholders. RSETIs conduct need-based, women-centric and SC/ST-focused skill and entrepreneurship development programmes. Post-training support includes counselling, mentoring, facilitation of bank credit linkage, enterprise establishment support and regular follow-up to promote sustainable self-employment and improved settlement outcomes.

Annexure-I-A

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1530 due for reply on 28.07.2026.

State-wise details of funds released under RSETI during the last 5 years (till 24th July 2026):

(₹ in lakhs)

S.N.	State/ UT	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
1	A&N Islands	22.21	0.00	0.00	0.00	0.00	
2	Andhra Pradesh*	0.00*	1566.05	1566.06*	0.00*	0.00	2548.10*
3	Arunachal Pradesh	0.00	0.00	0.00	53.36	0.00	
4	Assam	0.00	637.36	892.96	1306.41	1533.05	
5	Bihar	644.10	0.00	1500.00	2341.71	2087.61	
6	Chhattisgarh	0.00	1450.81	0.00	2000.00	438.24	1998.88
7	D&N Haveli	0.00	0.00	0.00	0.00	0.00	
8	Gujarat	0.00	2176.75	862.73	817.16	0.00	1500
9	Haryana	0.00	450.72	352.31	500.00	328.75	
10	Himachal Pradesh	0.00	0.00	0.00	1125.86	841.72	
11	J&K	0.00	0.00	0.00	360.58	512.91	
12	Jharkhand	430.07	1139.65	0.00	2000.00	0.00	2542.01
13	Karnataka	0.00	2017.36	2265.24	1109.76	1854.41	
14	Kerala	0.00	0.00	1214.90	825.90	474.37	
15	Lakshadweep	0.00	0.00	0.00	0.00	0.00	
16	Madhya Pradesh	3542.63	0.00	1500.00	3500.00	0.00	3711.46
17	Maharashtra	0.00	2647.82	2127.13	2500.34	1356.56	
18	Manipur	0.00	0.00	98.75	149.28	139.63	
19	Meghalaya	0.00	171.24	107.57	184.80	91.20	
20	Mizoram	0.00	0.00	86.49	38.45	102.92	
21	Nagaland	0.00	0.00	63.02	47.83	16.98	
22	Odisha	588.07	1133.50	1250.76	1464.00	2119.86	
23	Pondicherry	0.00	0.00	0.00	189.34	0.00	
24	Punjab	305.05	966.27	361.67	746.34	1317.93	
25	Rajasthan	0.00	1322.91	1218.42	0.00	2863.09	1245.07
26	Sikkim	0.00	0.00	0.00	93.01	60.65	
27	Tamilnadu	0.00	1518.84	2735.86	0.00	3609.71	
28	Telangana	0.00	1147.63	0.00	0.00	2666.25	
29	Tripura	0.00	106.40	101.21	367.60	230.73	
30	Uttar Pradesh	2852.93	0.00	0.00	0.00	2029.65	
31	Uttarakhand	0.00	248.65	0.00	200.00	791.41	
32	West Bengal	0.00	0.00	1000.00	390.66	1207.53	
	Total	8385.06	18701.96	19305.07	22312.39	26675.16	13535.52

Source: Rural Skills Division records

*** Andhra Pradesh –**

- 1. The amount released in FY 2022-23 includes reimbursement claims for FY 2021-22.**
- 2. The amount released in FY 2026-27 includes reimbursement claims for FY 2023-24 and FY 2024-25.**
- 3. The reimbursement claims for FY 2025-26 is yet to be received from the State.**
- 4. Fund release for the year 2026-27 is being done for all the States.**

Annexure-I-B

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1530 due for reply on 28.07.2026.

District-wise details of funds released under RSETI during the last 5 years (till 24th July 2026) for the State of Andhra Pradesh:

(₹ in lakhs)

Sl. No.	District Name	2021-22	2022-23	2023-24	2024-25	2025-26	2026-27
1	Ananthapuramu	0.00	101.81	88.31	0.00	0.00	171.50
2	Chittoor	0.00	158.54	176.36	0.00	0.00	256.69
3	Kadapa	0.00	120.05	83.25	0.00	0.00	149.92
4	East Godavari	0.00	105.65	78.73	0.00	0.00	149.60
5	Guntur	0.00	105.28	60.88	0.00	0.00	120.18
6	Krishna	0.00	229.65	190.24	0.00	0.00	266.18
7	Kurnool	0.00	107.80	104.05	0.00	0.00	106.36
8	Nellore	0.00	75.00	113.39	0.00	0.00	127.96
9	Prakasam (Ongole)	0.00	103.53	101.27	0.00	0.00	193.62
10	Vizianagaram	0.00	214.54	279.92	0.00	0.00	481.17
11	Srikakulam	0.00	120.56	111.83	0.00	0.00	196.88
12	Visakhapatnam	0.00	47.25	83.98	0.00	0.00	157.57
13	Elur	0.00	76.39	93.85	0.00	0.00	170.47
	Total	0.00	1566.05	1566.06	0.00	0.00	2548.10

Note:

1. Out of total 28 Districts in the State, Presently 24 RSETIs are operational covering 22 districts. For the RSETIs that have become operational after FY 2024-25 in the respective districts, releases will be made on the basis of reimbursement claims submitted by them.-

2. District wise data as received from the State of Andhra Pradesh.

- i. The amount released in FY 2022-23 includes reimbursement claims for FY 2021-22.**
- ii. The amount released in FY 2026-27 includes reimbursement claims for FY 2023-24 and FY 2024-25.**
- iii. The reimbursement claims for FY 2025-26 is yet to be received from the State.**
